

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). Gas Authority of India Limited are examining the feasibility of import of LNG as well as the suitable locations for setting up of terminals to handle the imported LNG. The feasibility of the project along with suitability of the various sites for the terminus would be considered after receipt of final report from GAIL.

#### **Committee to review Drug Prices**

\*939. SHRI KALPNATH SONKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government had appointed a Review Committee to review the prices of those drugs which were challenged in courts;

(b) if so, the terms of reference and the names of drugs, the prices of which were reviewed; and

(c) the prices recommended by the Committee for each drug?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). A Committee headed by Shri M.S. Murthy, Adviser (Chemicals) was constituted on 9th May, 1988 to hear price review applications of the companies involved in the Supreme Court case. This Committee has since completed its task and submitted its findings to the Government. A number of representations were received against the findings. After examination of these representations it has been decided to have a fresh look into the findings of this Committee and the developments thereafter.

[*Translation*]

#### **Passenger Train from Mughalsarai to Patna**

\*940. SHRI CHHEDI PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is no direct railway service available from Rohatas district to Patna;

(b) if so, whether Government propose to run P.G.D. 1 and P.G.D. 2 passenger trains from Mughalsarai to Patna via Sasaram and Gaya by extending it up to Mughalsarai; and

(c) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir. There are two direct trains.

(b) and (c). Do not arise.

#### **Production and demand of Premier Padmani Cars**

\*941. SHRI BALESHWAR YADAV: Will the Minister of INDUSTRY be pleased to state:

(a) whether the supply of Premier Padmani cars is less than its demand resulting in its sale in black market;

(b) if so, whether Government propose to direct the manufacturers to increase their capacity and taken other effective measures to increase production; and

(c) if so, the response of manufacturers thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The manufacturer has reported that the supply of Premier Padmani cars is evenly matched with its demand on yearly basis. However, the demand for cars fluctuates and peaks up during certain periods as a consequence of which the delivery period gets temporarily elongated. Normal delivery period is reported to be 3-4 weeks.

(b) and (c). Government does not exercise any statutory control over production, sale and distribution of vehicles. The manufacturers have been making efforts to increase their production of passenger cars